

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.106**  
New IA441/2024  
In  
IB-711(ND)/2020

**IN THE MATTER OF:**

M/s. Trans Globe Textiles Limited

.... **APPLICANT/**

**Vs.**

Destination Texofab Private Limited

.... **RESPONDENT**

**SECTION**

**U/s 9 IBC code 2016**

**Order delivered on 06.02.2024**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Liquidator : Mr. Varun Arora, Advocate

For the Respondent :

**ORDER**

**New IA441/2024:-**

This is the 7<sup>th</sup> Progress Report filed by the Liquidator. The same is taken on record, subject to all just exceptions.

**IA disposed of.**

**-SD-**

**(ATUL CHATURVEDI)  
MEMBER (TECHNICAL)**

**-SD-**

**(BACHU VENKAT BALARAM DAS)  
MEMBER (JUDICIAL)**